

10.01.05

Hon'ble Mr.A.K. Bhatnagar, J.M.
Hon'ble Mr.D.R. Tiwari, A.M.

Sri R.C. Pathak learned counsel for the applicant and Sri V.K. Pandey learned counsel for the respondents are present.

Learned counsel for the applicant submits that counter in this O.A. has been received by him he would like to file rejoinder thereto. He further submits that alleged contemner Lt. Gen. Hari Unniyal has since been retired so he would like to move the impleadment application to implead the present incumbent. He is allowed to do so.

List on 17.02.2005.

A.M.

A.M.

J.M.

J.M.

Manish/-

17.02.05

Hon'ble Justice S. R. Singh, V.C.
Hon'ble S. C. Chauhan, A.M.

Sri R.C. Pathak, counsel for the applicant and shri V.K. Pandey, counsel for the respondents.

Learned counsel for the applicant has very fairly stated that the contempt petition has been rendered infractions, in view of the decision taken by the competent authority.

In view of the matter, the contempt petition is dismissed. Notices are discharged.

A.M.
 A.M.

V.C.
 V.C.

(MS)